

of Birati S.P. on the Dum Dum-Bongaon section.

(b) No public road has been blocked by the Birati S.P. and hence the question does not arise.

(c) As the representation also referred to the provision of level crossing, the complainant has been informed that the provision of the new level crossing gate is not the liability of the Railway. The demand should come from the local Government and the cost of providing and maintaining the level crossing should be borne by the local Government.

**खादी तथा ग्रामोद्योग आयोग के लिए
अनुदान**

2985. श्री शिफरे :

श्री हुकम चन्द कदमाय :

क्या वाणिज्य मंत्री यह बताने का प्रयास करेंगे कि :

(क) खादी तथा ग्रामोद्योग आयोग बम्बई की सरकार ने खादी आयोग के विकास के लिये 1961 से अब तक कितनी राशि दी है ; और

(ख) आयोग ने उक्त अवधि में विभिन्न संस्थाओं को कितनी राशि दी ?

वाणिज्य मंत्री (श्री मनुभाई शाह) :

(क) 73.13 करोड़ रुपये, जिसमें 8.78 करोड़ रुपये का वह उपदान भी शामिल है जो आयोग द्वारा देय ब्याज की कमी को पूरा करने के लिये दिया गया था और जिसे देते समय आयोग द्वारा वसूल करके सरकार के पास जमा किये गये ब्याज को ध्यान में रखा गया था।

(ख) 106.12 करोड़ रु. ।

(वितरित की गई 106.12 करोड़ रु० की यह राशि उपरोक्त (क) से अधिक है, क्योंकि सरकार द्वारा दो गई राशियों के प्रतिरिक्त, आयोग को गत ऋणों की कितने वापिस मिलती है और उसे ऋण

पाने वालों तथा अनुदान पाने वालों से बिना व्यय किये गये अनुदान वापिस मिलते हैं, और वह उनका प्रयोग खादी तथा ग्रामोद्योग कार्यक्रमों के विकास को आगे बढ़ाने के लिये करता है)

Supply Department

2986. Shri S. M. Banerjee: Will the Minister of Supply, Technical Development and Materials Planning be pleased to state:

(a) whether Government have received any representation to the effect that due to errors in the functioning and working of the Supply Department, the Exchequer has to suffer financial loss amounting to several crores of rupees every year;

(b) if so, the details of the representation; and

(c) the steps Government have taken to set the matter right?

The Minister of Supply, Technical Development and Materials Planning (Shri K. Raghuramaiah). (a) No, Sir.

(b) and (c). Do not arise.

Derailment of Military Special on the N.E.F. Railway

2987. Shri P. C. Borooah: Will the Minister of Railways be pleased to refer to the statement made by him in the House on the 14th November, 1966 and state:

(a) whether the inquiry into the causes of the derailment of the military special train on the 11th November, 1966 near Pilanshat Railway Station on the North East Frontier Railway has been completed; and

(b) if so, the findings of the inquiry?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) and (b). The final report of the Additional Commissioner of Railway Safety, who enquired into the accident, has not been received

so far. However according to his provisional finding, the accident was due to an act of sabotage.

Train Mishap averted

2988. Shri Brij Basi Lal:
Shri Vishwa Nath Pandey:
Shri Braj Bihari Mehrotra:
Shri Ram Swarup:
Shri Balgovind Verma:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that an accident to the 163 Up Burhwal-Sitapur passenger train was averted on the 13th November, 1966 when the Driver applied brakes and brought the train to a halt on spotting some boulders on the track near Parsendi Station; and

(b) if so, the details of the incident?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes.

(b) On 13-11-1966 at about 15.07 hours, while train No. 163 Up passenger was running between Parsendi and Sitapur Junction stations on Burhwal-Sitapur Section of the North Eastern Railway, the driver stopped the train at Km No. 90/11, as he noticed 4 boulders lying on the track. The boulders were removed immediately and as a result of this, the train suffered detention for 9 minutes only. There was no loss to property or life. The State Government Railway Police Sitapur are investigating the case.

Steel Enquiry Body

2989. Shri Hari Vishnu Kamath: Will the Minister of Iron and Steel be pleased to refer to the reply given to Starred Question No. 185 on the 4th November, 1966 and state:

(a) whether the requisite data has been collected and placed before the Sarkar Committee;

(b) whether adequate office and residential accommodation has been

made available to the Chairman and Members of the Committee; and if not, the reasons therefor;

(c) whether the committee has held any meetings so far and if so, when; and

(d) the stage at which the work of the Committee has reached?

The Minister of Iron and Steel (Shri T. N. Singh): (a) Some data have been collected and made available to the Committee. Further information as required by the Committee as the work proceeds will be collected and made available.

(b) Yes.

(c) The Committee has already met a few times and will now work on a continuous basis.

(d) It will not be possible or proper for the Ministry to make a periodical progress report on the work of an independent Committee presided over by a former Chief Justice of India. The Ministry will, however, keep in close touch with the Committee and facilitate its work in every possible way towards early completion.

डानकुनी स्टेशन पर रेलवे कर्मचारियों और पुलिस में मूठभेड़

2990. श्री शिंदरे :
श्री हुकूम चन्द कछवाय :
श्री य० द० सिंह :

क्या रेलवे मंत्रों यह बनाने की कृपा करेंगे कि :

(क) क्या 9 नवम्बर, 1966 के "हिन्दुस्तान" में प्रकाशित यह समाचार सच है कि पूर्व रेलवे के डानकुनी स्टेशन पर बीस व्यक्ति जिनमें, 11 रेलवे कर्मचारी शामिल हैं, चावल चुराते हुए पुलिस के साथ मूठभेड़ में घायल हो गये थे; और

(ख) यदि हां, तो इस संबंध में क्या कार्यवाही की गई है ?